

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 22.03.2021

CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 178/BB/2020	For settlement	Sec 9 of I&B code 2016	Winlead(HK) Cable & Wire Products Co. Ltd	Nityananda n	M/s Velankani Electronics Pvt Ltd	Ajay Kumar M

ADVOCATE FOR PETITIONER/s:

NITYANANDA . S-G
9535033034

ADVOCATE FOR RESPONDENT/s:

Ajay Kumar M

9945103869
Ajay Kumar

ORDER

Heard Shri Nithyananda S.G., learned Counsel for the Petitioner and Shri Ajay Kumar M., learned Counsel for the Respondent.

Both the learned Counsels submit that the issue is still under consideration for settlement.

Post the case under the caption 'for orders' on 31.03.2021.

Member (T)

Krishna

Verified

Court Officer

Member (J)